

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :11-05-2022

| Date : 11.05.2022 | | | | | | | | | | |
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| S L N O. | C.A. No. | Date of Appli cation | Case No. | Name of the Applica nt | C.C Typ e | Judg e / Cour t Name | C.C Applied For | Other Document | Deal ing Sect ion | Se at |
| 1 | 32113 /2022 | 11.05. 2022 | WP (C) - 11622 /2022 | J.PRADHA N | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No -) |
| 2 | 32114 /2022 | 11.05. 2022 | CMP- 129/2 016 | S.K.RATH | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-09 | | | (S ea t No -) |
| 3 | 32115 /2022 | 11.05. 2022 | WP (C) - 8885/ 2022 | A.K.NAYA K | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-09 | | | (S ea t No -) |
| 4 | 32116 /2022 | 11.05. 2022 | WP (C) - 9888/ 2022 | GEETANJA LI MAJHI | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-05 | | | (S ea t No -) |
| 5 | 32117 /2022 | 11.05. 2022 | CMP- 354/2 022 | RABI SAMAL | C.O . | COUR T NO. 22 | Order Dtd. 2022- 06-05 | | WRIT BRAN CH-2 | (S ea t No - 8) |
| 6 | 32118 /2022 | 11.05. 2022 | RSA- 280/2 013 | D. NAYAK | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-04 | | | (S ea t No - 8) |
| 7 | 32119 /2022 | 11.05. 2022 | WP (C) - 11398 | DEBENDRA BEHERA | C.O . | COUR T NO. | Order Dtd. 2022- 05-06 | | | (S ea t) |

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| | | | /2022 | | | 2 OLD | | | | No - 8) |
| 8 | 32120 /2022 | 11.05. 2022 | WP (C) - 10293 /2022 | R.R. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 8) |
| 9 | 32121 /2022 | 11.05. 2022 | WP (C) - 14633 /2020 | AJAYA KU.PANDA | C.O . | COUR T NO. 8 | Order Dtd. 2022- 05-09 | | | (S ea t No - 8) |
| 10 | 32122 /2022 | 11.05. 2022 | RSA- 280/2 013 | H. N. MOHAPATR A | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-04 | | | (S ea t No - 8) |
| 11 | 32123 /2022 | 11.05. 2022 | WP (C) - 11253 /2022 | PRASANJI T BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | WRIT BRAN CH-2 | | (S ea t No - 7) |
| 12 | 32124 /2022 | 11.05. 2022 | SA- 171/2 002 | GAGAN ROUT | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-04 | | | (S ea t No - 7) |
| 13 | 32125 /2022 | 11.05. 2022 | WP (C) - 9972/ 2022 | SUMANTA DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 7) |
| 14 | 32126 /2022 | 11.05. 2022 | SA- 172/2 002 | GAGAN ROUT | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-04 | SECO ND APPE AL | | (S ea t No - 4) |
| 15 | 32127 /2022 | 11.05. 2022 | WP (C) - 9836/ 2022 | T. SWAIN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 16 | 32128 /2022 | 11.05. 2022 | RSA- 50/20 | M/S.RAI CHARAN | C.O . | COUR T | Order Dtd. 2022- 05-04 | | | (S ea |

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| | | | 07 | MOHAPATRA | | NO. 25 | | | | t No - 4) |
| 17 | 32129/2022 | 11.05.2022 | SA-180/1987 | P. C. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 18 | 32130/2022 | 11.05.2022 | WP (C) - 10825/2022 | MANAOJ KUMAR MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 19 | 32131/2022 | 11.05.2022 | WPC (O AC) - 2921/2015 | MR. B. N. B EHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 20 | 32132/2022 | 11.05.2022 | SA-180/1987 | YASHOBANTA DAS | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 21 | 32133/2022 | 11.05.2022 | WP (C) - 11017/2022 | D. BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 22 | 32134/2022 | 11.05.2022 | WP (C) - 9811/2022 | C. R. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 23 | 32135/2022 | 11.05.2022 | RSA-64/2012 | A. BHOI | C.O. | COURT NO. 25 | Order Dtd. 2022-04-29 | | | (Seat No - 4) |
| 24 | 32136/2022 | 11.05.2022 | WP (C) - 9358/2022 | PRASANJIT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 2 | 32137 | 11.05. | WPC (O | MR. B. N. B | C.O. | COUR | Order Dtd. 2022- | | | (S |

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| 5 | /2022 | 2022 | AC) - 2903/ 2015 | EHERA | . | T NO. 2 OLD | 05-09 | | | ea t No - 4) |
| 2 6 | 32138 /2022 | 11.05. 2022 | WP (C) - 10255 /2022 | R.R. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 2 7 | 32139 /2022 | 11.05. 2022 | WP (C) - 10272 /2022 | R.R. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 2 8 | 32140 /2022 | 11.05. 2022 | WPC (O AC) - 2900/ 2015 | MR.B.N.B EHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 2 9 | 32141 /2022 | 11.05. 2022 | CRLRE V- 1036/ 2013 | P.K. SWAIIN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 3 0 | 32142 /2022 | 11.05. 2022 | WP (C) - 10254 /2022 | R.R. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 3 1 | 32143 /2022 | 11.05. 2022 | WP (C) - 10273 /2022 | R.R. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 3 2 | 32144 /2022 | 11.05. 2022 | WPC (O AC) - 2949/ 2014 | P.K.PARI DA | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 3 3 | 32145 /2022 | 11.05. 2022 | WP (C) - 10294 /2022 | R.R. DAS | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |

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| 34 | 32146/2022 | 11.05.2022 | WP (C) - 11364/2022 | MANAS PATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 35 | 32147/2022 | 11.05.2022 | WP (C) - 8435/2022 | M.R. DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 36 | 32148/2022 | 11.05.2022 | CRLREV-477/2021 | D. SETHI | C.O. | COURT NO. 6 | Order Dtd. 2022-09-05 | | CRIMINAL REVISION | (Seat No - 4) |
| 37 | 32149/2022 | 11.05.2022 | WP (C) - 11368/2022 | MANAS PATI | C.O. | COURT NO. 6 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 38 | 32150/2022 | 11.05.2022 | WP (C) - 8887/2022 | A.K. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 39 | 32151/2022 | 11.05.2022 | WP (C) - 10897/2022 | SAPAN KUMAR PAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 40 | 32152/2022 | 11.05.2022 | WP (C) - 8883/2022 | A.K. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 41 | 32153/2022 | 11.05.2022 | WP (C) - 9959/2022 | ASHIS KUMAR MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 42 | 32154/2022 | 11.05.2022 | CONTC (CP) - 7/2017 | D. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2022-05-09 | | OA Branch | (Seat No - |

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| 43 | 32155/2022 | 11.05.2022 | CONTC (CPC) - 295/2016 | G. C. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-09 | | OA Branch | (Seat No - 1) |
| 44 | 32156/2022 | 11.05.2022 | WPC (OAC) - 2916/2015 | MR. B. N. B EHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 1) |
| 45 | 32157/2022 | 11.05.2022 | WP (C) - 8692/2022 | A. K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-09 | | WRIT BRANCH (DIVISION BENCH-3) | (Seat No - 118) |
| 46 | 32158/2022 | 11.05.2022 | CMP- 241/2022 | S. MOHARANA | C.O. | COURT NO. 22 | Order Dtd. 2022-05-09 | | | (Seat No - 118) |
| 47 | 32159/2022 | 11.05.2022 | CMP- 390/2022 | M. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2022-05-09 | | | (Seat No - 118) |
| 48 | 32160/2022 | 11.05.2022 | WP (C) - 11584/2022 | A. D. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 118) |
| 49 | 32161/2022 | 11.05.2022 | WP (C) - 11576/2022 | L. D. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 118) |
| 50 | 32162/2022 | 11.05.2022 | WP (C) - 11580/2022 | L. D. PANDA | C.O. | COURT NO. 3 | Order Dtd. 2022-05-10 | | | (Seat No |

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| 5 1 | 32163 /2022 | 11.05. 2022 | CMP- 922/2 017 | B. PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 8) |
| 5 2 | 32164 /2022 | 11.05. 2022 | WP (C) - 11572 /2022 | A.D. PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 8) |
| 5 3 | 32165 /2022 | 11.05. 2022 | CMP- 711/2 021 | P. BASTIA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 8) |
| 5 4 | 32166 /2022 | 11.05. 2022 | WP (C) - 10777 /2022 | M.R.ROUT RAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 8) |
| 5 5 | 32167 /2022 | 11.05. 2022 | WPC (O A) - 1606/ 2014 | PRAVAT BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | OA Bran ch | | (S ea t No - 1) |
| 5 6 | 32168 /2022 | 11.05. 2022 | CMP- 847/2 017 | BISWAJIT DAS | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | | (S ea t No - 1) |
| 5 7 | 32169 /2022 | 11.05. 2022 | WP (C) - 10707 /2022 | LAXMIDHA R SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 1) |
| 5 8 | 32170 /2022 | 11.05. 2022 | WP (C) - 19178 /2016 | R.C. MUDULI | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No |

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| 59 | 32171/2022 | 11.05.2022 | WP (C) - 9977/2022 | LAXMIDHAR SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 1) |
| 60 | 32172/2022 | 11.05.2022 | WP (C) - 9532/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 1 | Order Dtd. 2022-05-06 | | WRIT BRANCH-6 | (Seat No - 16) |
| 61 | 32173/2022 | 11.05.2022 | CRLRE V- 682/2019 | NIRANJAN MALLICK | GENERAL | | Order Dtd. 2019-11-13 | | CRIMINAL REVISION | (Seat No - 1) |
| 62 | 32174/2022 | 11.05.2022 | WP (C) - 9516/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 1 | Order Dtd. 2022-05-06 | | WRIT BRANCH-6 | (Seat No - 16) |
| 63 | 32175/2022 | 11.05.2022 | WP (C) - 10861/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 1 | Order Dtd. 2022-05-06 | | WRIT BRANCH-6 | (Seat No - 35) |
| 64 | 32176/2022 | 11.05.2022 | WP (C) - 10778/2022 | M.R.ROUT RAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 35) |
| 65 | 32177/2022 | 11.05.2022 | WP (C) - 10772/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 1 | Order Dtd. 2022-05-06 | | WRIT BRANCH-5 | (Seat No - 21) |
| 66 | 32178/2022 | 11.05.2022 | TRP (C) - 384/2021 | N. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2022-05-05 | | M.J.C. | (Seat No |

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| 67 | 32179/2022 | 11.05.2022 | WP (C) - 11024/2022 | L.D. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-02-05 | | WRIT BRANCH-8 | (Seat No - 39) |
| 68 | 32180/2022 | 11.05.2022 | WP (C) - 14801/2013 | S K BEHERA | GENERAL | | Order Dtd. 2022-04-12 | | | (Seat No - 39) |
| 69 | 32181/2022 | 11.05.2022 | WP (C) - 19914/2016 | S K BEHERA | GENERAL | | Order Dtd. 2017-08-17 | | WRIT BRANCH-4 | (Seat No - 27) |
| 70 | 32182/2022 | 11.05.2022 | TRP (C) - 444/2021 | A.K. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2022-05-05 | | | (Seat No - 27) |
| 71 | 32183/2022 | 11.05.2022 | CMP-1659/2017 | MADABANA NDA MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2022-05-09 | | | (Seat No - 27) |
| 72 | 32184/2022 | 11.05.2022 | OJC-7697/1995 | P.K. SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2022-05-09 | | | (Seat No - 27) |
| 73 | 32185/2022 | 11.05.2022 | WP (C) - 10084/2007 | P.K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2022-05-09 | | | (Seat No - 27) |
| 74 | 32186/2022 | 11.05.2022 | WP (C) - | SARADA NAYAK | C.O. | CHIEF | Order Dtd. 2022-05-09 | | | (Seat |

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| | | | 20384 /2018 | | | JUST ICE' S COUR T | | | | t No - 27) |
| 7 5 | 32187 /2022 | 11.05. 2022 | WP (C) - 11529 /2022 | KANTHAMA NI SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-10 | | WRIT BRAN CH (DIV ISIO N BENC H-3) | (S ea t No - 12 3) |
| 7 6 | 32188 /2022 | 11.05. 2022 | WP (C) - 11533 /2022 | KANTAMAN I SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-10 | | WRIT BRAN CH (DIV ISIO N BENC H-3) | (S ea t No - 12 3) |
| 7 7 | 32189 /2022 | 11.05. 2022 | WP (C) - 40633 /2021 | J.D. MUDULI | C.O . | COUR T NO. 9 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12 3) |
| 7 8 | 32190 /2022 | 11.05. 2022 | WP (C) - 11121 /2022 | B.K.BEHE RA | C.O . | COUR T NO. 17 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12 3) |
| 7 9 | 32191 /2022 | 11.05. 2022 | WP (C) - 19233 /2019 | A.BHOI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 12 3) |
| 8 0 | 32192 /2022 | 11.05. 2022 | WP (C) - 7309/ 2018 | T.BAG | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-10 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 10 4) |
| 8 1 | 32193 /2022 | 11.05. 2022 | WP (C) - 10378 | B.SAMANT ARAY | C.O . | COUR T NO. | Order Dtd. 2022- 05-10 | | | (S ea t |

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| | | | /2022 | | | 1 | | | | No - 10 4) |
| 8 2 | 32194 /2022 | 11.05. 2022 | WP (C) - 10502 /2019 | A. K. JENA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | | (S ea t No - 10 4) |
| 8 3 | 32195 /2022 | 11.05. 2022 | WP (C) - 9398/ 2022 | R. R. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-06 | | | (S ea t No - 10 4) |
| 8 4 | 32196 /2022 | 11.05. 2022 | WP (C) - 24171 /2021 | R.K. BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 10 4) |
| 8 5 | 32197 /2022 | 11.05. 2022 | WP (C) - 9397/ 2022 | R. R. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-06 | | | (S ea t No - 10 4) |
| 8 6 | 32198 /2022 | 11.05. 2022 | WP (C) - 9219/ 2022 | ABHAYA KUMAR BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-06 | | | (S ea t No - 10 4) |
| 8 7 | 32199 /2022 | 11.05. 2022 | WP (C) - 27041 /2021 | M. N. MOHANTY | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-10 | | | (S ea t No - 10 4) |
| 8 8 | 32200 /2022 | 11.05. 2022 | WP (C) - 10145 /2022 | D.K.MOHA NTY | C.O . | COUR T NO. 17 | Order Dtd. 2022- 05-10 | | WRIT BRAN CH-5 | (S ea t No - 32) |

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| 89 | 32201/2022 | 11.05.2022 | WP (C) - 26890/2021 | M. N. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-10 | | | (Seat No - 32) |
| 90 | 32202/2022 | 11.05.2022 | CRLMP - 780/2022 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2022-05-10 | | | (Seat No - 32) |
| 91 | 32203/2022 | 11.05.2022 | CRLMP - 825/2022 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2022-05-10 | | | (Seat No - 32) |
| 92 | 32204/2022 | 11.05.2022 | CRLMP - 779/2022 | B. TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2022-05-10 | | | (Seat No - 32) |
| 93 | 32205/2022 | 11.05.2022 | CRLMC - 1764/2009 | K.N. SAHO | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 32) |
| 94 | 32206/2022 | 11.05.2022 | CRLMP - 823/2022 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2022-05-10 | | | (Seat No - 32) |
| 95 | 32207/2022 | 11.05.2022 | CRLMP - 764/2022 | P. K. MISHRA | C.O. | COURT NO. 17 | Order Dtd. 2022-05-10 | | | (Seat No - 32) |
| 96 | 32208/2022 | 11.05.2022 | CRLMP - 765/2022 | SANJIB KUMAR BHANJADE | C.O. | COURT NO. 17 | Order Dtd. 2022-05-10 | | | (Seat No - 32) |

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| 9 7 | 32209 /2022 | 11.05. 2022 | CRLMC - 1187/ 2011 | K.N.SAHO O | C.O . | COUR T NO. 15 | Order Dtd. 2022- 05-05 | | | (S ea t No - 32) |
| 9 8 | 32210 /2022 | 11.05. 2022 | CRLMP - 763/2 022 | AMLAN SHAKTI PAUL | C.O . | COUR T NO. 17 | Order Dtd. 2022- 05-10 | | | (S ea t No - 32) |
| 9 9 | 32211 /2022 | 11.05. 2022 | CRLMP - 761/2 022 | ASHWARIY A DASH | C.O . | COUR T NO. 17 | Order Dtd. 2022- 05-10 | | | (S ea t No - 32) |
| 1 0 0 | 32212 /2022 | 11.05. 2022 | CRLMC - 1044/ 2015 | S.SAHOO | C.O . | COUR T NO. 17 | Order Dtd. 2022- 05-09 | | | (S ea t No - 32) |
| 1 0 1 | 32213 /2022 | 11.05. 2022 | CRLMC - 1567/ 2012 | S.SAHOO | C.O . | COUR T NO. 17 | Order Dtd. 2022- 05-09 | | | (S ea t No - 32) |
| 1 0 2 | 32214 /2022 | 11.05. 2022 | TRP (C) - 113/2 022 | P.BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022- 04-27 | | | (S ea t No - 32) |
| 1 0 3 | 32215 /2022 | 11.05. 2022 | TRP (C) - 346/2 021 | P.BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022- 04-26 | | | (S ea t No - 32) |
| 1 | 32216 | 11.05. | TRP (C | M.K.PANI | C.O | COUR | Order Dtd. 2022- | | | (S |

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| 04 | /2022 | 2022 |)- 427/2 021 | | . | T NO. 25 | 05-05 | | | ea t No - 32) |
| 105 | 32217 /2022 | 11.05. 2022 | BLAPL - 6526/ 2021 | S K SAHU | GEN ERA L | | Order Dtd. 2022- 05-06 | | | (S ea t No - 32) |
| 106 | 32218 /2022 | 11.05. 2022 | WP (C) - 10877 /2022 | B.K.DALE I | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-06 | | | (S ea t No - 32) |
| 107 | 32219 /2022 | 11.05. 2022 | WP (C) - 10879 /2022 | B.K.DALE I | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-06 | | | (S ea t No - 32) |
| 108 | 32220 /2022 | 11.05. 2022 | WP (C) - 10894 /2022 | N.K.NAYA K | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-06 | | WRIT BRAN CH-6 | (S ea t No - 35) |
| 109 | 32221 /2022 | 11.05. 2022 | WP (C) - 9579/ 2022 | P.K.LENK A | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-06 | | | (S ea t No - 35) |
| 110 | 32222 /2022 | 11.05. 2022 | WP (C) - 37703 /2021 | M.K.RATH | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | WRIT BRAN CH-2 | (S ea t No - 34) |
| 111 | 32223 /2022 | 11.05. 2022 | ARBA- 18/20 14 | G.SUNDAR A | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-10 | | M.J. C. | (S ea t No - 34) |

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| 1 1 2 | 32224 /2022 | 11.05. 2022 | WP (C) - 23740 /2014 | P.K.MISH RA | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 2) |
| 1 1 3 | 32225 /2022 | 11.05. 2022 | WP (C) - 23740 /2014 | R.K.MOHA PATRA | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 2) |
| 1 1 4 | 32226 /2022 | 11.05. 2022 | WP (C) - 23740 /2014 | P.K.LENK A | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 2) |
| 1 1 5 | 32227 /2022 | 11.05. 2022 | WP (C) - 10443 /2003 | J. R. BEHERA | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-09 | | | (S ea t No - 2) |
| 1 1 6 | 32228 /2022 | 11.05. 2022 | WP (C) - 8995/ 2020 | S.K.BEHE RA | C.O . | COUR T NO. 17 | Order Dtd. 2022- 05-10 | | | (S ea t No - 2) |
| 1 1 7 | 32229 /2022 | 11.05. 2022 | RSA- 304/2 010 | B.SWAIN | GEN ERA L | | Order Dtd. 2022- 05-09 | 25.10.2021 ,6.4.2022 | SECO ND APPE AL | (S ea t No - 3) |
| 1 1 8 | 32230 /2022 | 11.05. 2022 | WP (C) - 1043/ 2011 | NANTU DAS | C.O . | | Order Dtd. 2022- 05-09 | | | (S ea t No - 3) |
| 1 1 9 | 32231 /2022 | 11.05. 2022 | WP (C) - 9705/ 2015 | M/S.DR.S UJATA DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 04-12 | | | (S ea t No - 3) |
| 1 2 0 | 32232 /2022 | 11.05. 2022 | WP (C) - 11173 /2022 | P.K.BEHE RA | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No |

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| 1 2 1 | 32233 /2022 | 11.05. 2022 | WP (C) - 38323 /2021 | D. K. SAHU | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-06 | | | (S ea t No - 3) |
| 1 2 2 | 32234 /2022 | 11.05. 2022 | WP (C) - 10699 /2022 | B. K. DAS | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 4) |
| 1 2 3 | 32235 /2022 | 11.05. 2022 | WP (C) - 10699 /2022 | MOHAN BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 4) |
| 1 2 4 | 32236 /2022 | 11.05. 2022 | ABLAP L- 13916 /2019 | S.K.JENA | C.O . | COUR T NO. 25 | Order Dtd. 2021- 05-10 | | | (S ea t No - 11 4) |
| 1 2 5 | 32237 /2022 | 11.05. 2022 | WP (C) - 38323 /2021 | SANJAY KUMAR SAHU | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-06 | | | (S ea t No - 11 4) |
| 1 2 6 | 32238 /2022 | 11.05. 2022 | WP (C) - 10697 /2022 | B. K. DAS | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 4) |
| 1 2 7 | 32239 /2022 | 11.05. 2022 | ABLAP L- 17748 /2019 | JYOTI PRAKASH KAR | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 |

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| 1 2 8 | 32240 /2022 | 11.05. 2022 | WP (C) - 10998 /2022 | ASHOK KUMAR SWAIN (1) | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | WRIT BRAN CH-7 | (S ea t No - 18) |
| 1 2 9 | 32241 /2022 | 11.05. 2022 | WP (C) - 10697 /2022 | MOHAN BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 4) |
| 1 3 0 | 32242 /2022 | 11.05. 2022 | WP (C) - 10693 /2022 | DILLIP KUMAR SAHU | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 4) |
| 1 3 1 | 32243 /2022 | 11.05. 2022 | ABLAP L- 10011 /2020 | A.BHOI | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 4) |
| 1 3 2 | 32244 /2022 | 11.05. 2022 | WP (C) - 10693 /2022 | MOHAN BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 4) |
| 1 3 3 | 32245 /2022 | 11.05. 2022 | WP (C) - 11679 /2022 | J.C.BARA L | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | WRIT BRAN CH-3 | (S ea t No - 33) |
| 1 3 4 | 32246 /2022 | 11.05. 2022 | WP (C) - 20148 /2011 | PRATAP KUMAR BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 33) |

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| 1 3 5 | 32247 /2022 | 11.05. 2022 | WP (C) - 10950 /2022 | RANJAN KUMAR BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 33) |
| 1 3 6 | 32248 /2022 | 11.05. 2022 | WP (C) - 26720 /2011 | G. JAYASING H | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | | (S ea t No - 33) |
| 1 3 7 | 32249 /2022 | 11.05. 2022 | WP (C) - 10342 /2022 | A.K.SAHO O | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 33) |
| 1 3 8 | 32250 /2022 | 11.05. 2022 | ABLAP L- 10406 /2020 | JAYKRISH NA MOHAPATR A | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 33) |
| 1 3 9 | 32251 /2022 | 11.05. 2022 | WP (C) - 27732 /2011 | BASUDEV BARIK | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-09 | | | (S ea t No - 33) |
| 1 4 0 | 32252 /2022 | 11.05. 2022 | WP (C) - 12106 /2017 | L D PANDA | GEN ERA L | | Order Dtd. 2022- 05-04 | | | (S ea t No - 33) |
| 1 4 1 | 32253 /2022 | 11.05. 2022 | WP (C) - 10387 /2022 | P.K.LENK A | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | WRIT BRAN CH-1 | (S ea t No - 3) |
| 1 4 2 | 32254 /2022 | 11.05. 2022 | WP (C) - 16565 /2011 | SUBASH CHANDRA DAS | C.O . | COUR T NO. 15 | Order Dtd. 2022- 05-09 | | | (S ea t No -) |

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| 143 | 32255/2022 | 11.05.2022 | ABLAP L-12976/2020 | A.K.NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-05-10 | | | (Seat No - 3) |
| 144 | 32256/2022 | 11.05.2022 | CONTC (CP) - 243/2018 | L D PANDA | GENERAL | | Order Dtd. 2022-03-22 | | | (Seat No - 3) |
| 145 | 32257/2022 | 11.05.2022 | WP (C) - 9133/2011 | P. K. MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-09 | | | (Seat No - 3) |
| 146 | 32258/2022 | 11.05.2022 | WP (C) - 5739/2022 | P.K.BARIK | C.O. | COURT NO. 22 | Order Dtd. 2022-05-10 | | | (Seat No - 3) |
| 147 | 32259/2022 | 11.05.2022 | WP (C) - 9133/2011 | PITABAS NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-09 | | | (Seat No - 3) |
| 148 | 32260/2022 | 11.05.2022 | ABLAP L-12702/2021 | B.P.TANGA | C.O. | COURT NO. 25 | Order Dtd. 2022-05-10 | | | (Seat No - 3) |
| 149 | 32261/2022 | 11.05.2022 | WP (C) - 10892/2022 | D.P.MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-06 | | WRIT BRANCH (DIVISION BENCH-2) | (Seat No - 116) |
| 150 | 32262/2022 | 11.05.2022 | CONTC - 913/2011 | K. C. PANDA | C.O. | COURT NO. 9 | Order Dtd. 2022-05-09 | | | (Seat No - 11) |

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| 151 | 32263/2022 | 11.05.2022 | WP (C) - 11075/2022 | D.P.MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-06 | | WRIT BRANCH (DIVISION BENCH-3) | (Seat No - 118) |
| 152 | 32264/2022 | 11.05.2022 | WP (C) - 5640/2022 | TAPAN KUMAR NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-09 | | | (Seat No - 118) |
| 153 | 32265/2022 | 11.05.2022 | WP (C) - 5640/2022 | JYOTI RANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-09 | | | (Seat No - 118) |
| 154 | 32266/2022 | 11.05.2022 | BLAPL - 5052/2019 | MADAN DAS | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 118) |
| 155 | 32267/2022 | 11.05.2022 | CMP-1578/2017 | M.N.MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 118) |
| 156 | 32268/2022 | 11.05.2022 | MATA-170/2017 | R. K. SAHU | C.O. | COURT NO. 22 | Order Dtd. 2022-05-09 | | FIRST APPEAL | (Seat No - 2) |
| 157 | 32269/2022 | 11.05.2022 | WP (C) - 26884/2011 | R.D.NAYAK | C.O. | COURT NO. 5 | Order Dtd. 2022-05-09 | | | (Seat No - 2) |
| 158 | 32270/2022 | 11.05.2022 | WP (C) - 20443/2012 | MOTILAL MISHRA | C.O. | COURT NO. 8 | Order Dtd. 2022-05-10 | | | (Seat No - 2) |

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| 1 5 9 | 32271 /2022 | 11.05. 2022 | BLAPL - 9591/ 2021 | G.SUNDAR A | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 2) |
| 1 6 0 | 32272 /2022 | 11.05. 2022 | CMPAT - 36/20 01 | B.K. PATI | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-10 | | CIVI L REVI SION | (S ea t No - 3) |
| 1 6 1 | 32273 /2022 | 11.05. 2022 | WP (C) - 6257/ 2022 | K. P. BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 11 8) |
| 1 6 2 | 32274 /2022 | 11.05. 2022 | BLAPL - 10502 /2021 | SOMANATH TUDU | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 8) |
| 1 6 3 | 32275 /2022 | 11.05. 2022 | WP (C) - 17017 /2007 | B.R. SENAPATI | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 8) |
| 1 6 4 | 32276 /2022 | 11.05. 2022 | OJC- 2347/ 1997 | R. C. ROUT | C.O . | COUR T NO. 9 | Order Dtd. 2022- 05-09 | | WRIT BRAN CH-3 | (S ea t No - 13) |
| 1 6 5 | 32277 /2022 | 11.05. 2022 | RSA- 311/2 012 | D NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 13) |
| 1 6 6 | 32278 /2022 | 11.05. 2022 | CRLMC - 155/2 | AMIYA KUMAR SAAH | C.O . | COUR T NO. | Order Dtd. 2022- 10-05 | | CRMI NAL MISC | (S ea t |

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| 167 | 32279/2022 | 11.05.2022 | CRLMC - 155/2022 | A.K.SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2022-10-05 | | CRIMINAL MISC -2 | (Seat No-17) |
| 168 | 32280/2022 | 11.05.2022 | BLAPL - 325/2022 | M.R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | | (Seat No-17) |
| 169 | 32281/2022 | 11.05.2022 | WP (C) - 21577/2017 | AMIYA KUMAR SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-09 | | | (Seat No-17) |
| 170 | 32282/2022 | 11.05.2022 | WP (C) - 21577/2017 | C. R. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-09 | | | (Seat No-17) |
| 171 | 32283/2022 | 11.05.2022 | BLAPL - 710/2022 | PRATAP KU BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | | (Seat No-17) |
| 172 | 32284/2022 | 11.05.2022 | WP (C) - 19241/2016 | G.SUNDAR A | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | | (Seat No-17) |
| 173 | 32285/2022 | 11.05.2022 | WP (C) - 11457/2022 | SANJAY KUMAR SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-10 | | WRIT BRANCH (DIVISION BENC | (Seat No-122) |

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| 174 | 32286/2022 | 11.05.2022 | RSA-383/2014 | A.MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2022-11-05 | | SECOND APPEAL | (Seat No - 3) |
| 175 | 32287/2022 | 11.05.2022 | WP (C) - 4609/2012 | A. KALASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-10 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 120) |
| 176 | 32288/2022 | 11.05.2022 | RSA-69/2011 | DILLIP SAMAL | C.O. | COURT NO. 25 | Order Dtd. 2022-10-05 | | SECOND APPEAL | (Seat No - 4) |
| 177 | 32289/2022 | 11.05.2022 | WP (C) - 19257/2015 | ABINASH SUNDARAY | C.O. | COURT NO. 25 | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 178 | 32290/2022 | 11.05.2022 | WP (C) - 15626/2016 | R. C. MUDULI | C.O. | COURT NO. 22 | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 179 | 32291/2022 | 11.05.2022 | CONTC - 1137/2022 | MANOJ KUMAR NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2022-05-05 | | | (Seat No - 4) |
| 180 | 32292/2022 | 11.05.2022 | WP (C) - 10093/2022 | MANAS PATI | C.O. | COURT NO. 6 | Order Dtd. 2022-05-09 | | WRIT BRANCH-4 | (Seat No - 19) |
| 181 | 32293/2022 | 11.05.2022 | WP (C) - 10092/2022 | MANAS PATI | C.O. | COURT NO. 6 | Order Dtd. 2022-05-09 | | WRIT BRANCH-4 | (Seat No - 19) |

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| 1 8 2 | 32294 /2022 | 11.05. 2022 | WP (C) - 4041/ 2022 | PRAMOD KUMAR MOHANTY | C.O . | COUR T NO. 6 | Order Dtd. 2022- 05-09 | | WRIT BRAN CH-6 | (S ea t No - 24) |
| 1 8 3 | 32295 /2022 | 11.05. 2022 | WA- 593/2 011 | M. D. BISWAL | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | | (S ea t No - 24) |
| 1 8 4 | 32296 /2022 | 11.05. 2022 | WA- 593/2 011 | D. K. PANDA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | | (S ea t No - 24) |
| 1 8 5 | 32297 /2022 | 11.05. 2022 | WA- 621/2 011 | D. K. PANDA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | M.J. C. | (S ea t No - 1) |
| 1 8 6 | 32298 /2022 | 11.05. 2022 | WA- 622/2 011 | D. K. PANDA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | M.J. C. | (S ea t No - 1) |
| 1 8 7 | 32299 /2022 | 11.05. 2022 | CONTC - 2173/ 2012 | D. K. PANDA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022- 05-09 | | | (S ea t No - 1) |
| 1 8 8 | 32300 /2022 | 11.05. 2022 | WPC (O AC) - 458/2 015 | BALARAM SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022- 05-06 | | | (S ea t No - 1) |
| 1 8 9 | 32301 /2022 | 11.05. 2022 | WPC (O AC) - 459/2 015 | BALARAM SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022- 05-06 | | | (S ea t No - 1) |
| 1 | 32302 | 11.05. | WPC (O | BALARAM | C.O | COUR | Order Dtd. 2022- | | | (S |

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| 90 | /2022 | 2022 | AC) - 609/2015 | SINGH | . | T NO. 15 | 05-06 | | | ea t No - 1) |
| 191 | 32303/2022 | 11.05.2022 | WPC (O AC) - 584/2015 | BALARAM SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-09 | | | (S ea t No - 1) |
| 192 | 32304/2022 | 11.05.2022 | WPC (O AC) - 583/2015 | BALARAM SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-09 | | | (S ea t No - 1) |
| 193 | 32305/2022 | 11.05.2022 | WPC (O AC) - 582/2015 | BALARAM SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-09 | | | (S ea t No - 1) |
| 194 | 32306/2022 | 11.05.2022 | WPC (O AC) - 608/2015 | BALARAM SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-06 | | | (S ea t No - 1) |
| 195 | 32307/2022 | 11.05.2022 | WP (C) - 7322/2020 | G.MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-05 | | | (S ea t No - 1) |
| 196 | 32308/2022 | 11.05.2022 | WPC (O A) - 1159/2014 | RANJIT MOHANTY | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-05 | | | (S ea t No - 1) |
| 197 | 32309/2022 | 11.05.2022 | WPC (O AC) - 2711/2014 | B.N. SAHU | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-05 | | | (S ea t No - 1) |
| 198 | 32310/2022 | 11.05.2022 | WPC (O AC) - 438/2015 | BALARAM SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-09 | | | (S ea t No - 1) |

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| 199 | 32311/2022 | 11.05.2022 | WPC (OAC) - 767/2015 | M.R.ROUTRAY | C.O. | COURT NO. 15 | Order Dtd. 2022-05-06 | | | (Seat No - 1) |
| 200 | 32312/2022 | 11.05.2022 | WPC (OAC) - 446/2015 | P.K.MISHRA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-06 | | | (Seat No - 1) |
| 201 | 32313/2022 | 11.05.2022 | WPC (OAC) - 137/2015 | BISHNU CHARAN PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 1) |
| 202 | 32314/2022 | 11.05.2022 | WP (C) - 7309/2018 | S.K. BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 104) |
| 203 | 32315/2022 | 11.05.2022 | WPC (OAC) - 1884/2014 | D.K.PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 104) |
| 204 | 32316/2022 | 11.05.2022 | MACA-1143/2017 | RAJAT DAS | C.O. | COURT NO. 1 | Order Dtd. 2022-05-05 | | | (Seat No - 104) |
| 205 | 32317/2022 | 11.05.2022 | MACA-930/2006 | B.K.PATI | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 104) |
| 206 | 32318/2022 | 11.05.2022 | MACA-1385/2016 | A.MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 104) |

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| 207 | 32319/2022 | 11.05.2022 | BLAPL - 6551/2020 | GANESWAR JAYASINGH | C.O . | COURT NO. 6 | Order Dtd. 2021-05-10 | | | (Seat No - 104) |
| 208 | 32320/2022 | 11.05.2022 | BLAPL - 6264/2020 | M/S BISWARAN JAN DALAI, R.K. PATTNAIK, M.R. DAS, PRATAP KUMAR NAYAK | C.O . | COURT NO. 8 | Order Dtd. 2022-05-10 | | | (Seat No - 104) |
| 209 | 32321/2022 | 11.05.2022 | BLAPL - 5590/2021 | N.C.SINH A | C.O . | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 104) |
| 210 | 32322/2022 | 11.05.2022 | BLAPL - 5474/2021 | RAHUL SETHI | C.O . | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 104) |
| 211 | 32323/2022 | 11.05.2022 | BLAPL - 5455/2020 | B.R. MOHANTY | C.O . | COURT NO. 2 | Order Dtd. 2022-05-10 | | CRIMINAL MISC -3 | (Seat No - 3) |
| 212 | 32324/2022 | 11.05.2022 | BLAPL - 4139/2021 | S. K. BISWAL | C.O . | COURT NO. 6 | Order Dtd. 2022-05-09 | | CRIMINAL MISC -2 | (Seat No - 11) |
| 213 | 32325/2022 | 11.05.2022 | BLAPL - 1354/2021 | B. B. MALLICK | C.O . | COURT NO. 9 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 11) |

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| 214 | 32326/2022 | 11.05.2022 | BLAPL - 2371/2021 | JAYAKRISHNA MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 11) |
| 215 | 32327/2022 | 11.05.2022 | BLAPL - 2627/2021 | SAMIR BARIK | C.O. | COURT NO. 23 | Order Dtd. 2022-05-10 | | | (Seat No - 11) |
| 216 | 32328/2022 | 11.05.2022 | WP (C) - 34820/2021 | D. BISWAL | GENERAL | | Order Dtd. 2021-11-09 | | | (Seat No - 11) |
| 217 | 32329/2022 | 11.05.2022 | OJC-605/1991 | G R PATRA | GENERAL | | Order Dtd. 1991-02-21 | | | (Seat No - 11) |
| 218 | 32330/2022 | 11.05.2022 | WP (C) - 11773/2022 | ARUN KUMAR JATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 11) |
| 219 | 32331/2022 | 11.05.2022 | WP (C) - 35448/2020 | N SINGH | GENERAL | | Order Dtd. 2020-02-16 | 3.3.2021 | WRIT BRANCH-4 | (Seat No - 17) |
| 220 | 32332/2022 | 11.05.2022 | BLAPL - 2412/2021 | BABITA SAHU | C.O. | COURT NO. 25 | Order Dtd. 2022-05-10 | | | (Seat No - 17) |
| 221 | 32333/2022 | 11.05.2022 | BLAPL - 3053/2021 | J.P.KAR | C.O. | COURT NO. 9 | Order Dtd. 2022-05-10 | | | (Seat No - 17) |

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| 222 | 32334/2022 | 11.05.2022 | WP (C) - 6559/2005 | S P DHAL | GENERAL | | PetitionAnnexure ,Counter,Entire Order, | | WRIT BRANCH-7 | (Seat No - 5) |
| 223 | 32335/2022 | 11.05.2022 | WP (C) - 1878/2016 | P.K.DASH | C.O. | COURT NO. 25 | Order Dtd. 2022-05-10 | | WRIT BRANCH-3 | (Seat No - 28) |
| 224 | 32336/2022 | 11.05.2022 | CRLMC - 1429/2021 | B.K.PADHI | C.O. | COURT NO. 6 | Order Dtd. 2022-05-09 | | | (Seat No - 28) |
| 225 | 32337/2022 | 11.05.2022 | CRLMC - 1343/2021 | A.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 28) |
| 226 | 32338/2022 | 11.05.2022 | WP (C) - 4569/2022 | R.K.MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-10 | | WRIT BRANCH-8 | (Seat No - 41) |
| 227 | 32339/2022 | 11.05.2022 | CRLMC - 1633/2021 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 41) |
| 228 | 32340/2022 | 11.05.2022 | WP (C) - 11470/2022 | M.R. BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 41) |
| 222 | 32341/2022 | 11.05.2022 | CRLMC - | A. MOHANTY | C.O. | DR (J) | Order Dtd. 2022-05-09 | | | (Seat |

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| 9 | | | 1037/ 2021 | | | | | | | t No - 41) |
| 2 3 0 | 32342 /2022 | 11.05. 2022 | CRLMC - 683/2 020 | PRADEEP KUMAR MOHANTY | C.O . | DR (J) | Order Dtd. 2022- 05-09 | | CRIM INAL MISC -1 | (S ea t No - 5) |
| 2 3 1 | 32343 /2022 | 11.05. 2022 | CRLMC - 151/2 021 | RABI SAMAL | C.O . | COUR T NO. 8 | Order Dtd. 2022- 05-09 | | | (S ea t No - 5) |
| 2 3 2 | 32344 /2022 | 11.05. 2022 | WP (C) - 1024/ 2022 | TAPAN SWAIN | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-10 | | | (S ea t No - 5) |
| 2 3 3 | 32345 /2022 | 11.05. 2022 | CRLMC - 151/2 021 | RADHA RAMN DAS NAYAK | C.O . | COUR T NO. 8 | Order Dtd. 2022- 05-09 | | | (S ea t No - 5) |
| 2 3 4 | 32346 /2022 | 11.05. 2022 | CRLMC - 1306/ 2020 | K. N. SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | CRIM INAL MISC -1 | (S ea t No - 7) |
| 2 3 5 | 32347 /2022 | 11.05. 2022 | WP (C) - 8941/ 2022 | M.R. SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 02-05 | | WRIT BRAN CH-8 | (S ea t No - 42) |
| 2 3 6 | 32348 /2022 | 11.05. 2022 | CRLMC - 908/2 020 | B. MOHANTI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-09 | | CRIM INAL MISC -1 | (S ea t No - 6) |
| 2 3 7 | 32349 /2022 | 11.05. 2022 | CRLMC - 2010/ 2021 | SIDHARTH A RAY | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | CRIM INAL MISC -3 | (S ea t No -) |

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| 2 3 8 | 32350 /2022 | 11.05. 2022 | BLAPL - 9121/ 2021 | T.R.DAS | C.O . | COUR T NO. 11 | Order Dtd. 2022- 04-13 | | | (S ea t No - 4) |
| 2 3 9 | 32351 /2022 | 11.05. 2022 | CMAPL - 175/2 022 | A. R. MISHRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 2 4 0 | 32352 /2022 | 11.05. 2022 | WP (C) - 11674 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-16 | | WRIT BRAN CH-3 | (S ea t No - 33) |
| 2 4 1 | 32353 /2022 | 11.05. 2022 | WP (C) - 11650 /2022 | ARUN KUMAR JATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 33) |
| 2 4 2 | 32354 /2022 | 11.05. 2022 | WP (C) - 7708/ 2022 | T.K. MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-09 | | | (S ea t No - 33) |
| 2 4 3 | 32355 /2022 | 11.05. 2022 | WP (C) - 11469 /2022 | M. R. BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 33) |
| 2 4 4 | 32356 /2022 | 11.05. 2022 | CRLMC - 1111/ 2022 | S.RAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 10-05 | | CRIM INAL MISC -3 | (S ea t No - 12) |
| 2 4 5 | 32357 /2022 | 11.05. 2022 | WP (C) - 21976 /2013 | P.R. SWAIN | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-09 | | | (S ea t No -) |

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| 246 | 32358/2022 | 11.05.2022 | WP (C) - 21976/2013 | B. SINGH | C.O. | COURT NO. 22 | Order Dtd. 2022-05-09 | | | (Seat No - 12) |
| 247 | 32359/2022 | 11.05.2022 | CRLMP - 826/2022 | M.K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-05 | WRIT BRANCH-6 | | (Seat No - 24) |
| 248 | 32360/2022 | 11.05.2022 | CONTC - 2416/2022 | KALI PRASAD MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-05-10 | | | (Seat No - 24) |
| 249 | 32361/2022 | 11.05.2022 | CRLRE V- 112/2022 | JYOTIRAN JAN SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-05 | CRIMINAL REVISION | | (Seat No - 1) |
| 250 | 32362/2022 | 11.05.2022 | WP (C) - 11620/2022 | S. MOHARANA | C.O. | COURT NO. 24 | Order Dtd. 2022-05-10 | | | (Seat No - 1) |
| 251 | 32363/2022 | 11.05.2022 | WP (C) - 11257/2022 | BISHNU CHARAN PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-05 | WRIT BRANCH-2 | | (Seat No - 7) |
| 252 | 32364/2022 | 11.05.2022 | WP (C) - 10633/2022 | HIMANSU SEKHAR DEO | C.O. | COURT NO. 24 | Order Dtd. 2022-05-09 | | | (Seat No - 7) |
| 253 | 32365/2022 | 11.05.2022 | WP (C) - 8857/2022 | S. SATPATHY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-10 | WRIT BRANCH (DIVISION) | | (Seat No - 12) |

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| 2 5 4 | 32366 /2022 | 11.05. 2022 | WP (C) - 11569 /2022 | TRILOCHA N BAG | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12 0) |
| 2 5 5 | 32367 /2022 | 11.05. 2022 | WP (C) - 16511 /2011 | SUVENDU BARIK | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12 0) |
| 2 5 6 | 32368 /2022 | 11.05. 2022 | CRLRE V- 599/2 017 | R.K. BARIK | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | CRIM INAL REVI SION | (S ea t No - 1) |
| 2 5 7 | 32369 /2022 | 11.05. 2022 | WP (C) - 4347/ 2016 | T. BAG | C.O . | COUR T NO. 9 | Order Dtd. 2022- 05-10 | | WRIT BRAN CH-2 | (S ea t No - 9) |
| 2 5 8 | 32370 /2022 | 11.05. 2022 | WP (C) - 5759/ 2019 | AJAYA KU.PANDA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 9) |
| 2 5 9 | 32371 /2022 | 11.05. 2022 | WP (C) - 5755/ 2022 | J.K.MOHA NTY | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 9) |
| 2 6 0 | 32372 /2022 | 11.05. 2022 | WP (C) - 11199 /2022 | K.K.NATH | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 9) |
| 2 6 1 | 32373 /2022 | 11.05. 2022 | WP (C) - 8438/ 2022 | S.K.MOHA NTY | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 9) |
| 2 | 32374 | 11.05. | WP (C) | S.K.MOHA | C.O | COUR | Order Dtd. 2022- | | | (S |

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| 6 2 | /2022 | 2022 | - 9796/ 2022 | NTY | . | T NO. 24 | 05-10 | | | ea t No - 9) |
| 2 6 3 | 32375 /2022 | 11.05. 2022 | WP (C) - 10724 /2022 | L.SAHOO | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 9) |
| 2 6 4 | 32376 /2022 | 11.05. 2022 | WP (C) - 6339/ 2022 | PRASANJI T BEHERA | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 11 9) |
| 2 6 5 | 32377 /2022 | 11.05. 2022 | WP (C) - 11036 /2022 | C.R. NAYAK | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 9) |
| 2 6 6 | 32378 /2022 | 11.05. 2022 | BLAPL - 3184/ 2022 | BINDU SAGAR SWAIN | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 9) |
| 2 6 7 | 32379 /2022 | 11.05. 2022 | WP (C) - 11276 /2022 | K.SHIEKH | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | WRIT BRAN CH-2 | (S ea t No - 7) |
| 2 6 8 | 32380 /2022 | 11.05. 2022 | BLAPL - 2987/ 2022 | M. NAYAK | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | CRMI NAL MISC -2 | (S ea t No - 15) |
| 2 6 9 | 32381 /2022 | 11.05. 2022 | WP (C) - 11525 /2022 | K. K. NATH | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC | (S ea t No - 12 3) |

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| 270 | 32382/2022 | 11.05.2022 | WP (C) - 5759/2022 | J.K.MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-05-10 | | | (Seat No - 123) |
| 271 | 32383/2022 | 11.05.2022 | CONTC - 761/2016 | M/S.DILLIP RAY | C.O. | COURT NO. 3 | Order Dtd. 2022-05-09 | | CONT EMPT | (Seat No - 4) |
| 272 | 32384/2022 | 11.05.2022 | CONTC - 500/2021 | PRASANJIT BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 273 | 32385/2022 | 11.05.2022 | WP (C) - 9929/2022 | A. SARMADI | C.O. | COURT NO. 3 | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 274 | 32386/2022 | 11.05.2022 | WP (C) - 11649/2022 | ARUN KUMAR JATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 275 | 32387/2022 | 11.05.2022 | CRLA-321/2022 | S.K. BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 276 | 32388/2022 | 11.05.2022 | WP (C) - 4414/2022 | D. K. JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 277 | 32389/2022 | 11.05.2022 | WP (C) - 9152/2022 | BALARAM SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 278 | 32390/2022 | 11.05.2022 | WP (C) - 6355/ | SARADA NAYAK | C.O. | COURT NO. | Order Dtd. 2022-05-09 | | WRIT BRAN CH-7 | (Seat No - 4) |

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| | | | 2022 | | | 2 OLD | | | | No - 15) |
| 2 7 9 | 32391 /2022 | 11.05. 2022 | WP (C) - 21461 /2021 | SUJIT SATAPATH Y | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 11 2) |
| 2 8 0 | 32392 /2022 | 11.05. 2022 | WP (C) - 32738 /2021 | SUJIT SATAPATH Y | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 2) |
| 2 8 1 | 32393 /2022 | 11.05. 2022 | WP (C) - 32738 /2021 | H. K. PANDA | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 2) |
| 2 8 2 | 32394 /2022 | 11.05. 2022 | WP (C) - 32738 /2021 | PABITRA KUMAR MOHANTY | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 2) |
| 2 8 3 | 32395 /2022 | 11.05. 2022 | BLAPL - 9987/ 2021 | LAXMIDHA R MOHANTY | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 2) |
| 2 8 4 | 32396 /2022 | 11.05. 2022 | BLAPL - 10265 /2021 | H. K. PATRA | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | CRMI NAL MISC -2 | (S ea t No - 17) |
| 2 8 5 | 32397 /2022 | 11.05. 2022 | CRLA- 178/2 017 | M/S.B.L. TRIPATHY | C.O . | COUR T NO. 9 OLD | Order Dtd. 2022- 05-10 | | CRIM INAL APPE AL | (S ea t No - 2) |

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| 286 | 32398/2022 | 11.05.2022 | MACA-1143/2017 | RAJAT DAS | C.O. | COURT NO. 1 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 287 | 32399/2022 | 11.05.2022 | MACA-1143/2017 | P.K.MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 288 | 32400/2022 | 11.05.2022 | MACA-806/2007 | P.K.LENKA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 289 | 32401/2022 | 11.05.2022 | MACA-930/2006 | D.S.PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 290 | 32402/2022 | 11.05.2022 | MACA-930/2006 | D.S.PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 291 | 32403/2022 | 11.05.2022 | MACA-806/2007 | K.P.BEHERA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 292 | 32404/2022 | 11.05.2022 | MACA-1385/2016 | A.K.MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 293 | 32405/2022 | 11.05.2022 | MACA-1385/2016 | MOTILAL MISHRA | C.O. | COURT NO. 15 | Order Dtd. 2022-05-05 | | | (Seat No - 2) |
| 294 | 32406/2022 | 11.05.2022 | CRLA-414/2017 | R.K.SAHU | C.O. | COURT NO. 10 | Order Dtd. 2022-04-04 | | CRIMINAL APPEAL | (Seat No - |

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| 295 | 32407/2022 | 11.05.2022 | CRLA-360/2019 | H.K.BHOL | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-09-05 | | CRIMINAL APPEAL | (Seat No - 6) |
| 296 | 32408/2022 | 11.05.2022 | CRLA-414/2019 | B.GANTHI A | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-09-05 | | CRIMINAL APPEAL | (Seat No - 1) |
| 297 | 32409/2022 | 11.05.2022 | CRLA-329/2022 | M.K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-09-05 | | | (Seat No - 1) |
| 298 | 32410/2022 | 11.05.2022 | BLAPL - 3226/2022 | S.K. SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No - 1) |
| 299 | 32411/2022 | 11.05.2022 | BLAPL - 3199/2022 | A.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No - 1) |
| 300 | 32412/2022 | 11.05.2022 | CRLA-269/2022 | ASHOK KU. RANA | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-09-05 | | | (Seat No - 1) |
| 301 | 32413/2022 | 11.05.2022 | BLAPL - 3197/2022 | B.R. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No - 1) |
| 302 | 32414/2022 | 11.05.2022 | BLAPL - 2257/2022 | P.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No - 1) |
| 303 | 32415/2022 | 11.05.2022 | CRLA-311/2022 | G.JAYASINGH | C.O. | COURT NO. 9 | Order Dtd. 2022-09-05 | | | (Seat No - 1) |

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| 304 | 32416/2022 | 11.05.2022 | BLAPL - 1687/2022 | A.K. JATI | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No - 1) |
| 305 | 32417/2022 | 11.05.2022 | BLAPL - 1128/2022 | S. K. SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-05-10 | | CRIMINAL MISC -1 | (Seat No - 6) |
| 306 | 32418/2022 | 11.05.2022 | BLAPL - 2400/2022 | P.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No - 6) |
| 307 | 32419/2022 | 11.05.2022 | CRLA-308/2021 | H.K. PATRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-09-05 | | CRIMINAL APPELLAL | (Seat No - 1) |
| 308 | 32420/2022 | 11.05.2022 | BLAPL - 898/2022 | S. K. SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-05-10 | | CRIMINAL MISC -3 | (Seat No - 4) |
| 309 | 32421/2022 | 11.05.2022 | BLAPL - 3086/2022 | P.S. DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 310 | 32422/2022 | 11.05.2022 | BLAPL - 3252/2022 | R. K. BARIK | C.O. | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 311 | 32423/2022 | 11.05.2022 | BLAPL - 3191/2022 | N.K. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 312 | 32424/2022 | 11.05.2022 | BLAPL - 3254/ | H. K. BHOL | C.O. | COURT NO. | Order Dtd. 2022-05-10 | | | (Seat |

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| 313 | 32425/2022 | 11.05.2022 | WP (C) - 11622/2022 | B.K.MOHA RANA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-05-09 | | | (Seat No-4) |
| 314 | 32426/2022 | 11.05.2022 | BLAPL - 3264/2022 | SUSHANTA KUMAR SAMANTARAY | C.O . | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No-4) |
| 315 | 32427/2022 | 11.05.2022 | BLAPL - 3259/2022 | K.C. PANDA | C.O . | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No-4) |
| 316 | 32428/2022 | 11.05.2022 | BLAPL - 3263/2022 | BALARAM SINGH | C.O . | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No-4) |
| 317 | 32429/2022 | 11.05.2022 | BLAPL - 3188/2022 | MANAS RANJAN SAHOO | C.O . | COURT NO. 11 | Order Dtd. 2022-05-09 | | | (Seat No-4) |
| 318 | 32430/2022 | 11.05.2022 | BLAPL - 3242/2022 | H.K. DASH | C.O . | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No-4) |
| 319 | 32431/2022 | 11.05.2022 | BLAPL - 10222/2021 | A.K. MISHRA | C.O . | COURT NO. 25 | Order Dtd. 2022-05-10 | | | (Seat No-4) |
| 320 | 32432/2022 | 11.05.2022 | BLAPL - 3265/2022 | SUSHANTA KUMAR SAMANTARAY | C.O . | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No-4) |
| 322 | 32433/2022 | 11.05.2022 | BLAPL - | PABITRA KUMAR | C.O . | COURT | Order Dtd. 2022-05-10 | | | (Seat No-4) |

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| 1 | | | 3256/ 2022 | MOHANTY | | NO. 11 | | | | t No - 4) |
| 3 2 2 | 32434 /2022 | 11.05. 2022 | BLAPL - 3255/ 2022 | H.K.BHOL | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 2 3 | 32435 /2022 | 11.05. 2022 | BLAPL - 10212 /2021 | H. K. TRIPATHY | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 2 4 | 32436 /2022 | 11.05. 2022 | BLAPL - 3229/ 2022 | ANIMA KUMARI DEI | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 2 5 | 32437 /2022 | 11.05. 2022 | BLAPL - 10149 /2021 | H. K. TRIPATHY | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 2 6 | 32438 /2022 | 11.05. 2022 | BLAPL - 3237/ 2022 | ANIMA KUMARI DEI | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 2 7 | 32439 /2022 | 11.05. 2022 | BLAPL - 3240/ 2022 | S. CHOUHDUR Y | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 2 8 | 32440 /2022 | 11.05. 2022 | BLAPL - 2912/ 2022 | ANIMA KUMAR DEI | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 2 9 | 32441 /2022 | 11.05. 2022 | BLAPL - 10335 /2021 | B.P. TANGA | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 3 | 32442 | 11.05. | BLAPL | K. C. | C.O | COUR | Order Dtd. 2022- | | | (S |

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| 30 | /2022 | 2022 | - 2730/ 2022 | PANDA | . | T NO. 11 | 05-10 | | | ea t No - 4) |
| 331 | 32443 /2022 | 11.05. 2022 | BLAPL - 3241/ 2022 | SAMIR BARIK | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 332 | 32444 /2022 | 11.05. 2022 | BLAPL - 9742/ 2021 | RAMAKANT A BHOI | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 333 | 32445 /2022 | 11.05. 2022 | BLAPL - 2984/ 2022 | DILLIP SAMAL | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 334 | 32446 /2022 | 11.05. 2022 | BLAPL - 10079 /2021 | M.N. MOHANTY | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 335 | 32447 /2022 | 11.05. 2022 | BLAPL - 3232/ 2022 | R.K. ROUT | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-10 | | | (S ea t No - 4) |
| 336 | 32448 /2022 | 11.05. 2022 | BLAPL - 3204/ 2022 | P. K. DAS | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 337 | 32449 /2022 | 11.05. 2022 | BLAPL - 9779/ 2021 | AMLAN SHAKTI PAUL | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |
| 338 | 32450 /2022 | 11.05. 2022 | BLAPL - 3204/ 2022 | P. K. PANI | C.O . | COUR T NO. 11 | Order Dtd. 2022- 05-09 | | | (S ea t No - 4) |

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| 339 | 32451/2022 | 11.05.2022 | BLAPL - 9982/2021 | MAHES DAS | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 340 | 32452/2022 | 11.05.2022 | BLAPL - 9994/2021 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 341 | 32453/2022 | 11.05.2022 | BLAPL - 9991/2021 | MAHES DAS | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 342 | 32454/2022 | 11.05.2022 | BLAPL - 9979/2021 | J.K. MOHAPATRA | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 343 | 32455/2022 | 11.05.2022 | RVWPE T-67/2022 | SANJAY KUMAR SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-06 | | | (Seat No - 4) |
| 344 | 32456/2022 | 11.05.2022 | BLAPL - 9834/2021 | B.N. SAHU | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 345 | 32457/2022 | 11.05.2022 | BLAPL - 9888/2021 | APARESH BHOI | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 346 | 32458/2022 | 11.05.2022 | BLAPL - 9911/2021 | J.R. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 347 | 32459/2022 | 11.05.2022 | BLAPL - 9917/2021 | B. DAS | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |

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| 348 | 32460/2022 | 11.05.2022 | BLAPL - 9885/2021 | P.K. BEHERA | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 349 | 32461/2022 | 11.05.2022 | BLAPL - 9851/2021 | K.K. NATH | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 4) |
| 350 | 32462/2022 | 11.05.2022 | BLAPL - 10549/2021 | S.K. SAHU | C.O. | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No - 4) |
| 351 | 32463/2022 | 11.05.2022 | ABLAP L- 1280/2022 | B. SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-05-06 | | | (Seat No - 4) |
| 352 | 32464/2022 | 11.05.2022 | BLAPL - 10348/2021 | B.P. TANGA | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-05-06 | | | (Seat No - 4) |
| 353 | 32465/2022 | 11.05.2022 | CRLA- 108/2019 | R.K. DEHURY | C.O. | COURT NO. 1 | Order Dtd. 2022-05-09 | | CRIMINAL APPELLAL | (Seat No - 6) |
| 354 | 32466/2022 | 11.05.2022 | CRLRE V- 393/2021 | MITHUN DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-04-29 | | | (Seat No - 6) |
| 355 | 32467/2022 | 11.05.2022 | WP (C) - 4997/2010 | DILLIP SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2022-05-10 | | | (Seat No - 6) |
| 356 | 32468/2022 | 11.05.2022 | WP (C) - 13387 | LAXMIDHAR MOHANTY | C.O. | COURT NO. | Order Dtd. 2022-10-05 | | WRIT BRANCH-7 | (Seat No - 7) |

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| | | | /2007 | | | 22 | | | | No - 10) |
| 3 5 7 | 32469 /2022 | 11.05. 2022 | WP (C) - 10502 /2022 | R.K. BARIK | C.O . | COUR T NO. 22 | Order Dtd. 2022- 10-05 | | WRIT BRAN CH-3 | (S ea t No - 12) |
| 3 5 8 | 32470 /2022 | 11.05. 2022 | WP (C) - 11443 /2022 | DEBENDRA LALA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 03-10 | | | (S ea t No - 12) |
| 3 5 9 | 32471 /2022 | 11.05. 2022 | WP (C) - 11833 /2022 | K.K.NATH | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12) |
| 3 6 0 | 32472 /2022 | 11.05. 2022 | WP (C) - 11044 /2022 | K.C.PAND A | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12) |
| 3 6 1 | 32473 /2022 | 11.05. 2022 | CMP- 1679/ 2017 | B.BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12) |
| 3 6 2 | 32474 /2022 | 11.05. 2022 | CMP- 383/2 022 | B.G.DAS | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12) |
| 3 6 3 | 32475 /2022 | 11.05. 2022 | CMP- 398/2 022 | BIKRAM BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 12) |

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| 364 | 32476/2022 | 11.05.2022 | CMP-402/2022 | M.R.ROUTRAY | C.O. | COURT NO. 22 | Order Dtd. 2022-10-05 | | | (Seat No - 12) |
| 365 | 32477/2022 | 11.05.2022 | RSA-144/2007 | K. N. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 12) |
| 366 | 32478/2022 | 11.05.2022 | RSA-144/2007 | B. K. PANDA | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 12) |
| 367 | 32479/2022 | 11.05.2022 | RSA-267/2008 | D. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 12) |
| 368 | 32480/2022 | 11.05.2022 | WP (C) - 11139/2022 | BAGH | C.O. | COURT NO. 1 | Order Dtd. 2022-10-05 | WRIT BRANCH (DIVISION BENCH-3) | | (Seat No - 119) |
| 369 | 32481/2022 | 11.05.2022 | RSA-267/2008 | S. BARIK | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | | (Seat No - 119) |
| 370 | 32482/2022 | 11.05.2022 | CRLA-26/2022 | P.K.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2022-05-10 | | | (Seat No - 119) |
| 371 | 32483/2022 | 11.05.2022 | RSA-353/2008 | B. K. PANDA | C.O. | COURT NO. | Order Dtd. 2022-05-09 | | | (Seat No - 119) |

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| | | | | | | 25 | | | No-119) |
| 372 | 32484/2022 | 11.05.2022 | RSA-353/2008 | MOTILAL MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2022-05-09 | | (Seat No-119) |
| 373 | 32485/2022 | 11.05.2022 | CRLA-130/2022 | K.K.NATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | (Seat No-119) |
| 374 | 32486/2022 | 11.05.2022 | MACA-596/2019 | P. K. BARIK | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | (Seat No-119) |
| 375 | 32487/2022 | 11.05.2022 | MACA-596/2019 | SARAT SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | (Seat No-119) |
| 376 | 32488/2022 | 11.05.2022 | MACA-902/2019 | B. N. MAHALI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | (Seat No-119) |
| 377 | 32489/2022 | 11.05.2022 | CRLA-148/2022 | S.K. BHANJADEO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | (Seat No-119) |
| 378 | 32490/2022 | 11.05.2022 | MACA-155/2019 | B. N. MAHALI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | (Seat No-119) |

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| 379 | 32491/2022 | 11.05.2022 | MACA-909/2019 | P. K. PARIDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 119) |
| 380 | 32492/2022 | 11.05.2022 | CRLA-186/2022 | P.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-10 | | CRIMINAL APPEAL | (Seat No - 3) |
| 381 | 32493/2022 | 11.05.2022 | MACA-909/2019 | RAJAT DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 3) |
| 382 | 32494/2022 | 11.05.2022 | CRLA-304/2022 | R.K.ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-05 | | CRIMINAL APPEAL | (Seat No - 3) |
| 383 | 32495/2022 | 11.05.2022 | CRLA-317/2022 | J.K.DIGAL | C.O. | COURT NO. 2 OLD | Petition | | | (Seat No - 3) |
| 384 | 32496/2022 | 11.05.2022 | MACA-347/2021 | B.R. SENAPATI | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 3) |
| 385 | 32497/2022 | 11.05.2022 | MACA-347/2021 | S. K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 3) |
| 386 | 32498/2022 | 11.05.2022 | WP (C) - 26447/2020 | N.C. SINHA | C.O. | COURT NO. 1 | Order Dtd. 2022-05-10 | | | (Seat No - 3) |
| 387 | 32499/2022 | 11.05.2022 | MACA-722/2020 | P.K. LENKA | C.O. | COURT NO. 8 | Order Dtd. 2022-05-09 | | | (Seat No - 3) |

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| 3 8 8 | 32500 /2022 | 11.05. 2022 | MACA- 722/2 020 | R. P. BHAGAT | C.O . | COUR T NO. 8 | Order Dtd. 2022- 05-09 | | | (S ea t No - 3) |
| 3 8 9 | 32501 /2022 | 11.05. 2022 | ABLAP L- 11244 /2020 | M.R. SAHOO | C.O . | COUR T NO. 25 | Order Dtd. 2022- 05-02 | | | (S ea t No - 3) |
| 3 9 0 | 32502 /2022 | 11.05. 2022 | WP (C) - 2658/ 2010 | SIBA PRASAD SAHOO | C.O . | COUR T NO. 16 | Order Dtd. 2022- 03-08 | | | (S ea t No - 3) |
| 3 9 1 | 32503 /2022 | 11.05. 2022 | WP (C) - 11562 /2022 | TRILOCHA N BAG | C.O . | COUR T NO. 9 | Order Dtd. 2022- 05-09 | WRIT BRAN CH-1 | | (S ea t No - 30) |
| 3 9 2 | 32504 /2022 | 11.05. 2022 | MACA- 723/2 020 | R. P. BHAGAT | C.O . | COUR T NO. 8 | Order Dtd. 2022- 05-09 | | | (S ea t No - 30) |
| 3 9 3 | 32505 /2022 | 11.05. 2022 | MACA- 723/2 020 | P.K. LENKA | C.O . | COUR T NO. 8 | Order Dtd. 2022- 05-09 | | | (S ea t No - 30) |
| 3 9 4 | 32506 /2022 | 11.05. 2022 | FAO- 26/20 21 | P. K. PARIDA | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No - 30) |
| 3 9 5 | 32507 /2022 | 11.05. 2022 | FAO- 26/20 21 | S. K. SINGH | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No - 30) |

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| 396 | 32508/2022 | 11.05.2022 | FAO-123/2017 | P. K. PARIDA | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 30) |
| 397 | 32509/2022 | 11.05.2022 | CMP-129/2016 | S.K.RATH | C.O. | COURT NO. 1 | Order Dtd. 2022-05-09 | | | (Seat No - 30) |
| 398 | 32510/2022 | 11.05.2022 | FAO-123/2017 | B. N. MAHALI | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 30) |
| 399 | 32511/2022 | 11.05.2022 | FAO-1011/2019 | P.K. LENKA | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 30) |
| 400 | 32512/2022 | 11.05.2022 | FAO-1011/2019 | B. N. SAMANTRAY | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 30) |
| 401 | 32513/2022 | 11.05.2022 | WPCRL - 46/2022 | R.K.MOHAPATRA | C.O. | COURT NO. 1 | Order Dtd. 2022-06-05 | WRIT BRANCH (DIVISION BENCH-3) | | (Seat No - 120) |
| 402 | 32514/2022 | 11.05.2022 | FAO-1012/2019 | B. N. SAMANTRAY | C.O. | COURT NO. 23 | Order Dtd. 2022-05-09 | | | (Seat No - 120) |
| 4 | 32515 | 11.05. | FAO- | P.K. | C.O. | COUR | Order Dtd. 2022- | | | (S |

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| 03 | /2022 | 2022 | 1012/ 2019 | LENKA | . | T NO. 23 | 05-09 | | | ea t No - 12 0) |
| 404 | 32516 /2022 | 11.05. 2022 | WP (C) - 11468 /2022 | SUBASH CH PANI | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-06 | | | (S ea t No - 12 0) |
| 405 | 32517 /2022 | 11.05. 2022 | WPCRL - 39/20 22 | R.K.MOHA PATRA | C.O . | COUR T NO. 1 | Order Dtd. 2022- 10-05 | | WRIT BRAN CH (DIV ISIO N BENC H-3) | (S ea t No - 12 0) |
| 406 | 32518 /2022 | 11.05. 2022 | CRLMC - 367/2 022 | NIRANJAN SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-05 | | | (S ea t No - 12 0) |
| 407 | 32519 /2022 | 11.05. 2022 | CRLMC - 549/2 022 | MADAN DAS | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No - 12 0) |
| 408 | 32520 /2022 | 11.05. 2022 | WP (C) - 33209 /2020 | SABYASAS ACHI MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 12 0) |
| 409 | 32521 /2022 | 11.05. 2022 | RSA- 83/20 20 | S. K. ROUTRAY | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-09 | | SECO ND APPE AL | (S ea t No - 2) |
| 410 | 32522 /2022 | 11.05. 2022 | MACA- 8/202 2 | SARAT SWAIN | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No -) |

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| 4 1 1 | 32523 /2022 | 11.05. 2022 | MACA- 437/2 021 | P. K. PARIDA | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No - 2) |
| 4 1 2 | 32524 /2022 | 11.05. 2022 | WP (C) - 33209 /2020 | B.K.MOHA NTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022- 05-10 | | | (S ea t No - 2) |
| 4 1 3 | 32525 /2022 | 11.05. 2022 | MACA- 437/2 021 | SARAT SWAIN | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-09 | | | (S ea t No - 2) |
| 4 1 4 | 32526 /2022 | 11.05. 2022 | CRLMC - 402/2 022 | NIRANJAN SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022- 05-05 | | | (S ea t No - 2) |
| 4 1 5 | 32527 /2022 | 11.05. 2022 | CRLMC - 713/2 022 | R. K. MALLICK | C.O . | COUR T NO. 23 | Order Dtd. 2022- 04-27 | | | (S ea t No - 2) |
| 4 1 6 | 32528 /2022 | 11.05. 2022 | CRLA- 63/20 21 | CHITTA RANJAN SAHU | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-10 | | CRIM INAL APPE AL | (S ea t No - 1) |
| 4 1 7 | 32529 /2022 | 11.05. 2022 | WP (C) - 10932 /2022 | MANAS PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 1) |
| 4 1 8 | 32530 /2022 | 11.05. 2022 | WA- 618/2 022 | K. MANDAL | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-10 | | WRIT APPE AL | (S ea t No - 1) |
| 4 1 9 | 32531 /2022 | 11.05. 2022 | WP (C) - 9303/ 2022 | B. N. SHADANGI | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV | (S ea t No |

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| 4 2 0 | 32532 /2022 | 11.05. 2022 | WP (C) - 5547/ 2022 | DILLIP KUMAR SAHU | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-09 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 11 1) |
| 4 2 1 | 32533 /2022 | 11.05. 2022 | WP (C) - 5547/ 2022 | JYOTI RANJAN SAHOO | C.O . | COUR T NO. 3 | Order Dtd. 2022- 08-24 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 11 1) |
| 4 2 2 | 32534 /2022 | 11.05. 2022 | RSA- 311/2 012 | DILLIP SAMAL | C.O . | COUR T NO. 22 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 1) |
| 4 2 3 | 32535 /2022 | 11.05. 2022 | WP (C) - 6361/ 2022 | PRASANJI T BEHERA | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 1) |
| 4 2 4 | 32536 /2022 | 11.05. 2022 | WP (C) - 6286/ 2022 | P.K. LENKA | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 1) |
| 4 2 5 | 32537 /2022 | 11.05. 2022 | WP (C) - 6286/ 2022 | H. K. MALLICK | C.O . | COUR T NO. 3 | Order Dtd. 2022- 05-10 | | | (S ea t No - 11 1) |
| 4 2 6 | 32538 /2022 | 11.05. 2022 | WP (C) - 11367 /2022 | MANAS PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No - 11 1) |

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| | | | | | | | | | | 111) |
| 427 | 32539/2022 | 11.05.2022 | WP (C) - 11262/2022 | L. D. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 111) |
| 428 | 32540/2022 | 11.05.2022 | WP (C) - 10601/2022 | M. R. ROUTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 111) |
| 429 | 32541/2022 | 11.05.2022 | WP (C) - 10253/2022 | JYOTI RANJAN SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-09 | | | (Seat No - 111) |
| 430 | 32542/2022 | 11.05.2022 | CRLMC - 909/2020 | B.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-05 | | CRIMINAL MISC -1 | (Seat No - 6) |
| 431 | 32543/2022 | 11.05.2022 | CRLMC - 910/2020 | B.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-05 | | CRIMINAL MISC -1 | (Seat No - 6) |
| 432 | 32544/2022 | 11.05.2022 | WP (C) - 5759/2019 | R.K.DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-05-10 | | | (Seat No - 6) |
| 433 | 32545/2022 | 11.05.2022 | CRLA-186/2022 | S K DAS | GENERAL | | Order Dtd. 2022-04-29 | AN ORDER DT 10/5/22 | CRIMINAL APPEAL | (Seat No - 3) |
| 434 | 32546/2022 | 11.05.2022 | BLAPL - 3896/2022 | H.K.PATRA | C.O. | COURT NO. 25 | Order Dtd. 2022-05-11 | | | (Seat No - 3) |

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| 4 3 5 | 32547 /2022 | 11.05. 2022 | WP (C) - 9143/ 2022 | H.K. MALLICK | GEN ERA L | | Order Dtd. 2022- 04-20 | | | (S ea t No - 3) |
| 4 3 6 | 32548 /2022 | 11.05. 2022 | MATA- 108/2 018 | H B MONGARAJ | GEN ERA L | | Order Dtd. 2022- 05- 05Affidavit, Fina l Order, | | | (S ea t No - 3) |
| 4 3 7 | 32549 /2022 | 11.05. 2022 | WP (C) - 8438/ 2022 | A.K.MOHA NTY | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 3) |
| 4 3 8 | 32550 /2022 | 11.05. 2022 | WP (C) - 16574 /2011 | T K MOHANTY | GEN ERA L | | Judgement Dtd. 2022-05-10 | | | (S ea t No - 3) |
| 4 3 9 | 32551 /2022 | 11.05. 2022 | WP (C) - 9751/ 2022 | B B RAY | GEN ERA L | | Order Dtd. 2022- 05-06 | | | (S ea t No - 3) |
| 4 4 0 | 32552 /2022 | 11.05. 2022 | WP (C) - 297/2 018 | K K NATH | GEN ERA L | | Entire Order | | WRIT BRAN CH- 11 | (S ea t No - 64) |
| 4 4 1 | 32553 /2022 | 11.05. 2022 | WP (C) - 4037/ 2012 | M R BARIK | GEN ERA L | | Order Dtd. 2022- 04-12 | | | (S ea t No - 64) |
| 4 4 2 | 32554 /2022 | 11.05. 2022 | ABLAP L- 16072 /2021 | R C MALLICK | GEN ERA L | | Order Dtd. 2022- 01-18 | | | (S ea t No - 64) |
| 4 4 4 | 32555 /2022 | 11.05. 2022 | WP (C) - | A BARIK | GEN ERA | | Order Dtd. 2022- 04-27 | | | (S ea |

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| 3 | | | 7310/ 2020 | | L | | | | | t No - 64) |
| 4 4 4 | 32556 /2022 | 11.05. 2022 | BLAPL - 294/2 020 | K K NATH | GEN ERA L | | Order Dtd. 2020- 01-29 | | | (S ea t No - 64) |
| 4 4 5 | 32557 /2022 | 11.05. 2022 | SA- 206/1 989 | P K MISHRA | GEN ERA L | | Order Dtd. 2022- 04-25 | | | (S ea t No - 64) |
| 4 4 6 | 32558 /2022 | 11.05. 2022 | SA- 207/1 989 | P K MISHRA | GEN ERA L | | Order Dtd. 2022- 04-25 | | | (S ea t No - 64) |
| 4 4 7 | 32559 /2022 | 11.05. 2022 | WP (C) - 18378 /2021 | K CHATTERJ EE | GEN ERA L | | PetitionAnnexure , | | | (S ea t No - 64) |
| 4 4 8 | 32560 /2022 | 11.05. 2022 | WP (C) - 9749/ 2013 | L MOHANTY | GEN ERA L | | Order Dtd. 2014- 04-21 | 25/7/18 | WRIT BRAN CH-2 | (S ea t No - 8) |
| 4 4 9 | 32561 /2022 | 11.05. 2022 | WP (C) - 9143/ 2022 | H.K. MALLICK | GEN ERA L | | Affidavit | | | (S ea t No - 8) |
| 4 5 0 | 32562 /2022 | 11.05. 2022 | WP (C) - 9143/ 2022 | H.K. MALLICK | GEN ERA L | | Order Dtd. 2022- 05-06 | | | (S ea t No - 8) |
| 4 5 5 | 32563 /2022 | 11.05. 2022 | WP (C) - | N DAS | GEN ERA | | Entire Order | | WRIT BRAN | (S ea |

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| 1 | | | 4632/ 2003 | | L | | | CH-1 | t No - 4) |
| 4 5 2 | 32564 /2022 | 11.05. 2022 | WP (C) - 2310/ 2022 | A PARIDA | GEN ERA L | | Order Dtd. 2022- 02-28 | | (S ea t No - 4) |
| 4 5 3 | 32565 /2022 | 11.05. 2022 | RVWPE T- 117/2 022 | I PANDA | GEN ERA L | | Order Dtd. 2022- 05-06 | | (S ea t No - 4) |
| 4 5 4 | 32566 /2022 | 11.05. 2022 | MACA- 23/20 05 | T NAYAK | GEN ERA L | | Order Dtd. 2022- 02-11 | | (S ea t No - 4) |
| 4 5 5 | 32567 /2022 | 11.05. 2022 | WP (C) - 3570/ 2022 | J P KAR | GEN ERA L | | Order Dtd. 2022- 03-22 | | (S ea t No - 4) |
| 4 5 6 | 32568 /2022 | 11.05. 2022 | WP (C) - 5118/ 2022 | R K SAHU | GEN ERA L | | Order Dtd. 2022- 03- 21Petition,Annex ure, | | (S ea t No - 4) |
| 4 5 7 | 32569 /2022 | 11.05. 2022 | WP (C) - 24478 /2013 | P K RATH | GEN ERA L | | Order Dtd. 2022- 05-11 | | (S ea t No - 4) |
| 4 5 8 | 32570 /2022 | 11.05. 2022 | MACA- 123/2 021 | R DAS | GEN ERA L | | Order Dtd. 2022- 04-25 | | (S ea t No - 4) |
| 4 5 9 | 32571 /2022 | 11.05. 2022 | TRP (C))- 138/2 021 | M K SWAIN | GEN ERA L | | Order Dtd. 2022- 04-12 | | (S ea t No - 4) |
| 4 | 32572 | 11.05. | MACA- | C | GEN | | Order Dtd. 2022- | | (S |

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| 60 | /2022 | 2022 | 23/2005 | MALLICK | ERA L | | 02-11 | | | ea t No - 4) |
| 461 | 32573 /2022 | 11.05. 2022 | ABLAP L- 2667/ 2016 | C MOHANTA | GEN ERA L | | Order Dtd. 2016- 04-11 | | CRIM INAL MISC -1 | (S ea t No - 5) |
| 462 | 32574 /2022 | 11.05. 2022 | WP (C) - 2628/ 2022 | M BARAL | GEN ERA L | | Order Dtd. 2022- 02-25 | | WRIT BRAN CH-8 | (S ea t No - 43) |
| 463 | 32575 /2022 | 11.05. 2022 | WPC (O A) - 948/2 013 | N JENA | GEN ERA L | | Judgement Dtd. 2022-04-20 | | | (S ea t No - 43) |
| 464 | 32576 /2022 | 11.05. 2022 | ABLAP L- 16271 /2021 | P K MISHRA | GEN ERA L | | Order Dtd. 2021- 01-20 | | | (S ea t No - 43) |
| 465 | 32577 /2022 | 11.05. 2022 | ABLAP L- 16301 /2021 | P K MISHRA | GEN ERA L | | Order Dtd. 2022- 01-20 | | | (S ea t No - 43) |
| 466 | 32578 /2022 | 11.05. 2022 | BLAPL - 1761/ 2021 | S K BISWAL | GEN ERA L | | Order Dtd. 2022- 04-21 | | | (S ea t No - 43) |
| 467 | 32579 /2022 | 11.05. 2022 | ABLAP L- 3960/ 2021 | G R DAS | GEN ERA L | | Order Dtd. 2021- 04-08 | | | (S ea t No - 43) |

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| 4 6 8 | 32580 /2022 | 11.05. 2022 | BLAPL - 1481/ 2022 | G R DAS | GEN ERA L | | Order Dtd. 2022- 04-08 | | | (S ea t No - 43) |
| 4 6 9 | 32581 /2022 | 11.05. 2022 | WP (C) - 16068 /2007 | A K BISWAL | GEN ERA L | | Order Dtd. 2009- 12-18 | | WRIT BRAN CH-3 | (S ea t No - 11) |
| 4 7 0 | 32582 /2022 | 11.05. 2022 | ABLAP L- 15888 /2020 | S.K. BHANJI DE O | GEN ERA L | | Order Dtd. 2021- 02- 01Petition,Annex ure, | | | (S ea t No - 11) |
| 4 7 1 | 32583 /2022 | 11.05. 2022 | ABLAP L- 2767/ 2022 | K C PANDA | GEN ERA L | | Order Dtd. 2022- 04-27 | | | (S ea t No - 11) |
| 4 7 2 | 32584 /2022 | 11.05. 2022 | CMP- 1091/ 2017 | L MOHANTY | GEN ERA L | | Order Dtd. 2022- 05-10 | | | (S ea t No - 11) |
| 4 7 3 | 32585 /2022 | 11.05. 2022 | BLAPL - 4970/ 2021 | MR. ACHYUTAN ANAD PATNAIK , M/S DASRATHI DASH | C.O . | COUR T NO. 6 | Order Dtd. 2022- 05-10 | | CRIM INAL MISC -1 | (S ea t No - 7) |
| 4 7 4 | 32586 /2022 | 11.05. 2022 | BLAPL - 690/2 022 | R.K.DEHU RY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-11 | | | (S ea t No - 7) |
| 4 7 5 | 32587 /2022 | 11.05. 2022 | WP (C) - 27732 /2011 | S.C. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022- 05-09 | | | (S ea t No -) |

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| 4 7 6 | 32588 /2022 | 11.05. 2022 | WP (C) - 9796/ 2022 | A. K. MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022- 05-10 | | | (S ea t No - 7) |
| 4 7 7 | 32589 /2022 | 11.05. 2022 | BLAPL - 3494/ 2022 | SAMIR BARIK | C.O . | COUR T NO. 9 OLD | Order Dtd. 2022- 05-10 | | CRIM INAL MISC -3 | (S ea t No - 18) |
| 4 7 8 | 32590 /2022 | 11.05. 2022 | WP (C) - 14765 /2009 | M K MOHANTY | GEN ERA L | | Order Dtd. 2011- 08-02 | | WRIT BRAN CH-6 | (S ea t No - 16) |

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